

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001

Tel: 23753915/Fax: 23753920

No: L-1/8/2009-CERC

6th November, 2009

Dear Sir/Madam,

Sub: Oral Hearing on ‘Draft Central Electricity Regulatory Commission (Power Market) Regulations, 2009’.

In exercise of powers conferred under Section 66 read with Section 178 of the Electricity Act, 2003(the Act), the Commission made draft regulations on the Power Market. The draft regulations along with an explanatory memorandum were uploaded on the CERCs website, i.e., www.cercind.gov.in on 22nd September, 2009 for inviting comments/suggestions/objections.

2. It has been decided by the Commission to hold oral hearing on the above subject on 25th November, 2009 as per details given below:-

Date	Venue	Timing	Invitees
25.11.2009 (Wednesday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi.	From 1030 Hrs. to 1300 Hrs. and From 1400 Hrs. to 1500 Hrs.	Representatives of Central / State Government / State Utilities / CPSUs / Trading Licensees / IEX Power Exchange / PXIL / NEX / IPPs / Financial Institutions / Consultancy Firms / Power Market Analysis.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would , therefore, request you to attend the hearing on **25th November, 2009** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned latest by **23.11.2009**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-

(Alok Kumar)

Secretary